

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-04-2024 AT 10:30 AM**

**Company Petition IB/255/2021
AND
IA (IBC) 1356, 868 & 1523/2023, Rst App (IBC) 5/2024 in IA 140/2024 in IA 1523/2023
in Company Petition IB/255/2021
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

India Resurgence ARC Private Limited

...Financial Creditor

AND

Master Weaver Ethnics India Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1356/2023

Both sides present. Heard. **For orders on 19.04.2024.** meanwhile both sides are at liberty to file written submissions within 10 days from the date of this order.

IA (IBC) 868/2023

Both sides present. Heard. **For orders on 19.04.2024.** meanwhile both sides are at liberty to file written submissions within 10 days from the date of this order.

IA(IBC) 1523/2023

Both sides present. Heard. **For orders on 19.04.2024.** meanwhile both sides are at liberty to file written submissions within 10 days from the date of this order.

Rst App (IBC) 5/2024 in IA 140/2024 in IA 1523/2023

Both sides present. Heard. **For orders on 19.04.2024.** meanwhile both sides are at liberty to file written submissions within 10 days from the date of this order.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)